

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2004/2165/A

From :- Smti Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rashmita Das,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, 29th April, 2025.

Sub:- **Station leave.**

Ref:- Your Letter No.DJT/2261/2025 dated 24.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 25.04.2025 till the morning of 29.04.2025**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2004/2166 /A, dated , 29-04-2025

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

29.04.25

JT. REGISTRAR (VIGILANCE)

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